

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
			02.45 AM to 05.45PM	
1	M.V.C. 419/2019 (NOTICE)		Subbarayappa Vs Govindarajulu.K.V	Nagarajalah
2	M.V.C. 1003/2019 (NOTICE)		Rathnamma Vs Veeraputhiriran Allas Ramesh	Nagarajalah
3	M.V.C. 1111/2019 (NOTICE)		Rangamma Vs Sathish.P	L.Bharatha Bhushana Reddy
4	M.V.C. 5/2020 (NOTICE)		Hulagamma Vs Chethan	P.N Nago Reddy
5	M.V.C. 6/2020 (NOTICE)		Jayamma Vs Chethan	Thimmaraju.H.T
6	M.V.C. 22/2020 (NOTICE)		K.N.Eranna Vs Srinivas Murthy	Mallikarjuniah.M.C
7	R.A. 5006/2020 (NOTICE) IA/1/2020		R.Chandrappa Vs Suveramma	S.Bhaskar Reddy
8	I.C. 5001/2020 (NOTICE)		P.Imamkhan Vs M.J.Mohan	K.C.Rajanna
9	M.A. 5002/2020 (NOTICE)		Shivanna Vs Madanna	Aswathanarayana Reddy
10	EX 5046/2020 (NOTICE)		Shanthamma G.R. Vs Ramalingaiah	Nagarajalah
11	EX 5047/2020 (NOTICE)		Manappuram Finance Ltd., Vs Kemparajanna	K.Naveen Nayak
12	EX 5048/2020 (NOTICE)		Manappuram Finance Ltd., Vs Chikkalingappa	K.Naveen Nayak
13	EX 5049/2020 (NOTICE)		Manappuram Finance Ltd., Vs Kamaraju	K.Naveen Nayak
14	EX 5050/2020 (NOTICE)		Manappuram Finance Ltd., Vs Rangashamayya	K.Naveen Nayak
15	M.V.C. 209/2019 (APPEARANCE OF PARTY)		Kavitha Vs Krishnamurthy.V.S	Nagarajalah
16	M.V.C. 286/2019 (APPEARANCE OF PARTY)		Siddagaogamma Vs Kemparaju.T.M	L.Bharathabhushanareddy
17	M.A. 5004/2020 (OBJECTIONS) IA/1/2020		Chota Ram.K. Vs Chief Officer	D.V.Sheshadri
18	M.A. 5005/2020 (OBJECTIONS) IA/1/2020		Lokaram Vs Chief officer	D.V.Sheshadri
19	M.A. 5006/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Govindarajaguptha Vs The Chief Officer	P.Dattathroya

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20	M.A. 5007/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Giriyappa Vs The Chief Officer,	P.Dattathreya
21	M.A. 5008/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		K.V.Ravishankar Vs The Chief officer	P.Dattathreya
22	M.A. 5009/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		M.R.ravishankar Vs The Chief Officer,	P.Dattathreya
23	M.A. 5010/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		M.N.Nagaraja Vs The Chief Officer,	P.Dattathreya
24	M.A. 5011/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		K.N.Manjunatha Vs The Chief Officer,	P.Dattathreya
25	M.A. 5012/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		K.N.Narayanababu Vs The Chief Officer,	P.Dattathreya
26	M.A. 5013/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		K.Badrinarayan Vs The Chief Officer	P.Dattathreya
27	M.A. 5014/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		G.M.Nazerahemd Vs The Chief Officer,	P.Dattathreya
28	M.A. 5015/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Nagabhushanguptha Vs The Chief Officer,	P.Dattathreya
29	M.A. 5016/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		R.C.Bahubali Vs The Chief Officer	P.Dattathreya
30	M.A. 5017/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Honnarajesetty Vs The Chief Officer	P.Dattathreya
31	M.A. 5018/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Y.T.Govindiahsetty Vs The chief Officer,	P.Dattathreya
32	M.A. 5019/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Showkath Vs The Chief Officer,	P.Dattathreya
33	M.A. 5020/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Shivaprakashardya Vs The Chief Officer,	P.Dattathreya
34	M.A. 5021/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Thanvir ahmed Vs The Chief Officer,	P.Dattathreya

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35	M.A. 5022/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Rukminibhai Vs The Chief officer,	P.Dattathreya
36	M.A. 5023/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		M.A. Thyagraja Vs The Chief officer,	H.K.V.Reddy
11.00 AM to 02.00PM				
37	R.A. 5014/2020 (NOTICE)		Jayalakshamma Vs D.Nagendraiah S	G.B.Halappa
38	R.A. 5019/2018 (HEARING) IA/1/2018		Pithanna Vs Smt. K.T.Eshwaramma	M.V.Dayananda sagar
39	R.A. 5032/2019 (HEARING) /1/2015		Rangareddy Vs Balaramiah	B.H. Panchaksharaiiah
40	R.A. 5037/2019 (HEARING) /1/2016		Narasamma Vs Ranganatha	PNR
41	R.A. 5073/2019 (HEARING) IA/1/2019		Shantharajareddy M Vs Mourya M L (j) L Manojkumar his mother and Natural Guardian Smt. Shashirekha M S W/o M.S. Lokesh	H K V Reddy
42	R.A. 5077/2019 (HEARING) IA/2/2019		Mourya Alias L Manojkumar M L by his Natural Guardian Smt. M.S.Shashirekha Vs Shantharaja Reddy M	D.V.Sheshadri
43	M.V.C. 1478/2018 (EVIDENCE)		Chikkamma Vs Yogisha M.G.	Nagarajalah
44	M.V.C. 97/2019 (EVIDENCE)		Shivaprasad R Vs H.P.Devakumar	Verupakshalah S.S
45	M.V.C. 208/2019 (EVIDENCE)		Hathasamma Vs Krishnamurthy V.S	Nagarajalah
46	M.V.C. 274/2019 (EVIDENCE)		Paramesh K.P Vs B.M.Chandrashekar	Nagarajalah
47	M.V.C. 1021/2019 (EVIDENCE)		Kiran K Vs M.H.Ganganna	Bharatha Bhushana.L
PLNTF EVIDENCE				
48	M.V.C. 900/2019 (EVIDENCE)		Bhaskar Reddy Vs Mohan Reddy	Bharatha Bhushana.L
49	M.V.C. 930/2019 (EVIDENCE)		Lakshmidevi.K.R Vs The Managing Director, KSRTC	Nagarajalah
50	M.V.C. 1323/2019 (EVIDENCE)		Bhootharaju.B.P Vs Siddalingaiiah	Manjanna.T.G
51	R.A. 5075/2018 (ARGUMENTS)		Smt. R.V. Abalya Vs Smt. Ananthalakshmi	D.V. Sheshadri
52	R.A. 5021/2019 (ARGUMENTS) IA/1/2019		Smt. Anantna Lakshmi Vs Smt. Parvathamma	H.S. Chandrakala

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53	R.A. 5024/2019 (ARGUMENTS)		Smt. Gangamma Vs Smt. Ronakamma	H.K.V. Reddy
54	R.A. 5042/2019 (ARGUMENTS) 1/2015		Siddalingniah Vs Nagaraju	D.V. Sheshadri
55	R.A. 5107/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Basavaraju Since dead by LRs. 1(a)Kottureshwara, 1(b)Pramoelamma, 1(c)Thipperudra Vs Nagaraju	M.V. Dayananda Sagar
56	R.A. 5013/2017 (JUDGEMENT)		Govindappa Vs Bandi Veerappa dead by LRs Ramakka	H K V Reddy
57	R.A. 5025/2019 (Call for LCR) IA/2/2019		Smt. Rajalakshmi Vs Smt. Renukamma	M.V. Dayanandasagar
58	R.A. 5052/2019 (STEPS)		Parvathamma Vs Gangamma	G.B.Halappa
59	EX 5006/2019 (STEPS)		Nagarajappa Vs The Power Grid Corporation of India Ltd By its Manager	Raghunatharoddy
60	EX 5008/2019 (BALANCE)		M/s Shriram City Union Finance Limited Vs Prasad Kumar	Murulidhara R
61	EX 5011/2019 (STEPS)		M/s Shriram City Union Finance Limited Vs Sowmy Ramesh	Murulidhara R
62	M.V.C. 719/2019 (STEPS)		Ramakumar.D Vs Ramaiah K	H.C.Vrushabendra Swamy
63	M.V.C. 1106/2019 (STEPS)		Lakshamma @ Lakshmiddevamma Vs Manjunath	L.Bharatha Bhushana
64	M.V.C. 1360/2019 (ENQUIRY)		Siddagangamma Vs G.Jayaramiah	Nagarajiah
65	M.V.C. 1361/2019 (ENQUIRY)		Rathnamma Vs G.Jayaramiah	Nagarajiah
66	M.V.C. 1362/2019 (ENQUIRY)		Mallakka Vs G.Jayaramiah	Nagarajiah
67	M.V.C. 1473/2019 (STEPS)		Puttamma Vs R.C.Ranganatha	Shivanna.M
68	R.A. 5004/2020 (STEPS) IA/1/2020 IA/2/2020		N.Venu Vs Smt. Revathi	H.A.Manjunatha
69	R.A. 5005/2020 (STEPS) IA/1/2020 IA/2/2020		N.Venu Vs Smt. Revathy	H.A.Manjunatha
70	M.V.C. 461/2020 (OBJECTIONS)		Maresh Naik Vs Govindaraju H.N.	L.Bharatha Bhushana
71	M.A. 5003/2020 (OBJECTIONS) IA/1/2020		C.S. Adi Ramesh Vs Chief Officer,	D.V.Sheshadri

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Re: TARAKENHWARGHODA PATIL.
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	EX 5017/2015 (ATTACHMENT WARRANT)		Ms Shrirama Transport Finance Co.Ltd Vs Ravikumar	
73	EX 5034/2015 (ATTACHMENT WARRANT)		Ms Shrirama Transport Finance Co.Ltd. Vs Narasimharaju.P.G.	J.R.Sannasrappa
74	EX 5033/2016 (ATTACHMENT WARRANT)		M/S Shrirama Transport Finance Co.Ltd Vs Venkataramanappa	Muralidhara R
75	EX 5015/2018 (STIIPS)		M/S Shrirama Transport Finance Co.Ltd. Its represent Manager Kumar Swamy Vs Mr. Ganesh.k	R. Muralidhara
76	M.A. 5007/2018 (Call for LCR)		Near John Vs Suresh Babu	G.B.Halappa

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		11.00 AM to 02.00 PM		
1	SC 5023/2018 (EVIDENCE)		State by Pavagada Police Vs Shyamala	Public Prosecutor Murali Krishna.J.
2	SC 5040/2019 (NBW)		Arasikere Police Station Vs Palalah @ Pulanayaka	Public Prosecutor
3	CRL.R.P. 5043/2019 (AWAIT REPORT)		M Vijayachandra Rana Vs Smt. Rathnamma	P.Dattathreya
4	CRL.R.P. 5044/2019 (STEPS) IA/1/2019		Manjunatha Vs Vasanthakumari	R Ramesh
5	CRL.A 5019/2019 (Call for LCR)		Allahakash Vs The Arasikere Police Station	S A Shymanatha
6	CRL.R.P. 5007/2020 (Call for LCR)		H.Anjinappa Vs Tahsildar-Taluk, Magistrate, Taluk Office	P.Dattathreya
7	CRL.R.P. 5011/2020 (Call for LCR)		Gavar Chand Vs Tahsildar Taluk Magistrate	P.Dattathreya
8	CRL.R.P. 5012/2020 (Call for LCR)		Geethamma Vs The Taluk Magistrate Office of Tahsildar	M.V.Dayananda Sagar
9	CRL.R.P. 5013/2020 (Call for LCR)		Gavar Chand Vs Tahsildar- Taluk Magistrate, Taluk office	P.Dattathreya

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
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02.45 AM to 05.45PM				
1	O.S. 163/2020 (SUMMONS) IA/1/2020		Harshith M S Vs M V Srinivas	R S Sudhakar
2	O.S. 165/2020 (SUMMONS) IA/1/2020		Jayamma Vs Gangamma	Mahesh M
3	M.C. 89/2020 (NOTICE)		Naveen N. Vs Y.M.Mahalakshmi	D.Krishnappa
4	O.S. 37/2018 (APPEARANCE OF PARTY)		B.Jayaramappa alias B Jayanna Vs Jayamma	G.B.Halappa
ARGUMENTS BY ADV. DEFTS.				
5	M.A. 13/2018 (ARGUMENTS) IA/1/2018		Chigaranna Vs K.G.Mohan Kumar	S,Bhaskar Reddy
ARGUMENTS BY ADV. PLFFS.				
6	O.S. 35/2012 (ARGUMENTS)		Niranjan.K.S Vs K.S.Shivaprasad	B.H.Panchaksharaiiah S.Raghunathareddy
7	M.V.C. 1053/2020 (FIRST HEARING) IA/1/2020		Kirankumar Vs Vishwanatha Reddy	S.S.Verupakshaiah
8	M.V.C. 1079/2020 (FIRST HEARING)		Hanumantharayappa S.B. Vs Syed Fakruddin	Hanumantharayappa S.N.
9	O.S. 7/2012 (AWAIT ORDERS)		Muthoot Finance Ltd Vs Sri.,Vishwanath Nair	P C Krishna Reddy Exparte
10	EX 40/2014 (STEPS)		Shanthamma Vs Kambakka	B H P
11	E.C.A. 17/2014 (SETTLEMENT)		Chandrakala Vs TheManaging Director	KVSN
12	EX 3/2015 (SETTLEMENT)		V.Manjunatha Vs Mohammed Ghouse	B.H.Panchaksharaiiah
13	O.S. 81/2015 (TO HEAR ON I A) IA/1/2015		R.S. Basavaraju Vs Kiran M Pethi	P. Dattathreya
14	O.S. 103/2015 (TO HEAR ON I A) IA/2/2015 IA/1/2015 IA/3/2015		R. Suresh Vs The President, Jamia Masjid	Hanumanthareddy

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15	FDP 3/2016 (SETTLEMENT)		Ramakka Dead by Lrs Lakkamma Vs Govindaraju	S. Raghunatha Reddy
16	O.S. 93/2018 (OBJECTIONS)		Aluvamma Vs Siddaganamma	K.N. Jayaram
17	EX 7/2019 (STEPS)		Gavirangiah S/o Bande Rangaiah, dead by LR, Ravikumar, adopted son of Gavirangiah. Vs Land Acquisition Officer-cu- Assistant Commissioner	P.C. Krishna Reddy
18	EX 37/2019 (STEPS)		H Shivanna Vs Henamma	S.Bhaskar Reddy
19	FDP 16/2019 (AWAIT ORDERS)		Aalappa Vs Chikkarangamma	D.V.Sbeshadri
20	R.A. 23/2020 (STEPS)		Hanumantharayappa Vs Shankarachar Dead by LRa	Raghunatha Reddy A V
11.00 AM to 02.00PM				
21	O.S. 23/2018 (EVIDENCE)		C.M. Nagaraj Vs G.N. Shyamanna	Janardhana V
22	M.V.C. 276/2018 (EVIDENCE)		Shanthamma G Vs The Manager, Securevalue India Ltd.,	L. Bharathabhushanareddy
23	O.S. 105/2018 (EVIDENCE)		The Karnataka Bank , MADhugiri Branch Vs Venkatalakshamma	
24	O.S. 107/2018 (EVIDENCE) IA/1/2018		Ramakka Vs C.Rangaiah	G.D.Devaraju
CROSS EXAMINATION OF DW				
25	O.S. 3/2013 (EVIDENCE)		Mohammed Masood Ahamed Vs Sanjeevamma	D.Shivanna
PLNTF EVIDENCE				
26	M.V.C. 387/2015 (EVIDENCE)		Manjamma Vs Arunkumar	P.C.K.R
27	O.S. 67/2017 (EVIDENCE) IA/1/2017		Siddappa Vs Narasappachari	Hemasudha Reddy

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28 M.C. 79/2019 (EVIDENCE)		M.P.Asha Vs K.H.Madhusudhanarao	B.A.Puttarajaiah
29 O.S. 27/2020 (EVIDENCE)		State Bank of India Vs Shivakumar S.C.	B.H. Panchaksharaiah
30 M.A. 23/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Ambuja Vs Ramachandrappa	T.G.Manjanna
ARGUMENTS BY ADV. DEFTS.			
31 R.A. 69/2019 (ARGUMENTS)		Srirangappa Vs Chief Secretary of Karnataka	B.R.Ramakrishna
ARGUMENTS BY ADV. PLFFS.			
32 R.A. 47/2017 (ARGUMENTS) IA/1/2017		C. Gorappa Vs Eranagappa	Srinivasa Rao G.S
33 M.A. 37/2018 (ARGUMENTS) IA/1/2018		Maranna Vs Nagamma	L. Bharatha Bhushana Reddy
34 Misc 13/2018 (ARGUMENTS)		Venkatanarasappa Vs Seelam Narasa Reddy	M.Shivanna
35 M.A. 25/2019 (ARGUMENTS) IA/1/2019		Vahab Khan Vs Panchayathi Development Officer	S.Raghunathareddy
36 M.A. 26/2019 (ARGUMENTS) IA/1/2019		T.R.Manjunatha Vs Panchayathi Development Officer	S.Raghunathareddy
37 M.A. 27/2019 (ARGUMENTS) IA/1/2019		M.Imdad Hussain Vs Panchayathi Development Officer	S.Raghunathareddy
38 O.S. 55/2014 (COMPROMISE)		Venkatesha Vs M.L.Eshwaraiah	M.R.Janardhan

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1	P.C.R 4/2017 (EVIDENCE) (P.C.R./0000004/2017) : P.C.R./0000004/2017	<u>11.00 AM to 02.00PM</u>	Ramesha Vs Basavaraju	M.S.A.
2	C.C. 3/2017 (EVIDENCE) (C.C./0000003/2017) : C.C./0000003/2017		Badavanahalli Police Station Vs Balaiah	

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1	O.S. 48/2018 (NOTICE)		R. Nagaraja Vs K.S. Ranganna	Ramakrishna B.R
2	M.C. 22/2020 (NOTICE)		K.V.Vishwanatha Vs L.S.Vidyalakshmi	Devaraju
3	M.C. 32/2020 (NOTICE)		Krishnamurthy Vs Geetha	K.N Shivalingaraju
4	EX 13/2020 (NOTICE)		Rajamma Vs ICICI Lombard General Insurance Co.Ltd	L.Bharatha Bhushana
5	O.S. 98/2020 (NOTICE) IA/1/2020		Jayamma Vs Basamma	G. D. Devaraju
6	M.C. 60/2020 (NOTICE)		G.N Ranganath Vs Nagarathamma @ R. C Rathna,	AM Krishnamurthy
7	M.C. 62/2020 (NOTICE)		Lakshmikantha. V Y Vs G.v Jyothi	P L Shivaraj kumar
8	FDP 1/2020 (NOTICE)		State Bank of India Vs T.R. Dhananjaya Murthy	B H Panchaksharaiah
9	R.A. 34/2020 (NOTICE) IA/1/2020 IA/2/2020		P. Doddasiddaiah Vs Chief Secretary	H. R. Ramachandraiah
10	M.C. 90/2020 (NOTICE)		Prabhakara Vs Manasa G.K	P N Nage Reddy
11	O.S. 30/2017 (EVIDENCE)		Basappa Vs Ramachandra	Veerakyathaiah K
12	M.V.C. 344/2017 (EVIDENCE)		Anjanappa Vs Hanumantharaju	
13	O.S. 76/2017 (EVIDENCE) IA/1/2017		Narasamma Vs B.S.Rangashamaiah	P.R.Pandurangappa
14	M.A. 40/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Eranna Vs Chithaiah	B.H. Panchaksharaiah
15	M.C. 76/2018 (EVIDENCE)		Gangedhara Y Vs Deepika K.S.	G.D.Devaraju

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16	M.V.C. 1141/2018 (EVIDENCE)		Vinayprasad G.B. Vs Madesha	H.V.Mallikarjunaiah
17	M.C. 82/2019 (EVIDENCE)		G. Vishwanath Vs Bhanupriya	S.Bhaskar Reddy
18	O.S. 50/2020 (EVIDENCE)		State Bank of India Vs Chikkanna	B.H. Panchaksharaiah
19	O.S. 152/2020 (EVIDENCE)		State Bank of India Vs S.N.Balakrishna	B H Panchaksharaiah
PLNTF EVIDENCE				
20	O.S. 104/2019 (EVIDENCE)		N. Ramaiah Vs Ashwathamma	D. V. Sheshadri
21	M.A. 18/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Baduvanali Grama Panchayathi Vs Kamaiah	
22	L.A.C. 100/2016 (For clarification)		L A O Bangalore Vs Smt, Geethamma	
23	O.S. 22/2013 (SETTLEMENT)		Puttalingamma Vs Eranna	Hanumanthareddy
24	O.S. 84/2014 (conciliation)		A.H.Shivakumar Vs A.H.Hanumeiah	B H Panchaksahraiah
25	O.S. 16/2015 (conciliation)		D.G.Lakshminarasappa Vs D.V.Doddathimmappa	B.H.Panchakasharaiah
26	R.A. 45/2015 (conciliation)		H.E.Jayamma Vs Puttaiah	D.V.Sheshadri
27	R.A. 54/2015 (conciliation)		Puttaiah Vs H.E.Jayamma	S.A.Shyamanath
28	O.S. 86/2015 (WRITTEN STATEMENT) IA/1/2015		Narasamma Vs Rangamma	H.V. Shivaram
29	R.A. 70/2016 (STEPS)		Girijamma Vs Doddaiiah	A.M. Krishnamurthy
30	M.A. 25/2016 (Await Records)		Chikkakatappa Vs Rangaiah	G.B.H

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31	EX 21/2018 (ATTACHMENT WARRANT)		C. Basavaraju, since dead by L.Rs. B. Nandeesh Vs Land Acquisition Officer and Asst. Commissioner, Madhugiri	B.H. Panchaksharaiah
32	EX 22/2018 (ATTACHMENT WARRANT)		A.M. Ramesh Vs Land Acquisition Officer and Asst. Commissioner, Madhugiri	B.H. Panchaksharaiah
33	FDP 1/2019 (STEPS)		Papanna Vs Ramalah	R.S. Sudhakar
34	FDP 3/2019 (STEPS) IA/1/2019		Ramaiah Vs Papanna	P.N.Nagereddy
35	EX 24/2019 (STEPS)		Lakshminarayana @ Lakshminarayanappa Vs The Division Manager, K.S.R.T.C	P.C.Krishna Reddy
36	M.C. 48/2019 (OBJECTIONS)		Shivalingappa Vs Chandrakala	B.L. Nagaraju
37	EX 44/2019 (ENQUIRY)		Dasanna Vs Narasimha Murthy.K.V	Nagarajaiah
38	EX 49/2019 (ENQUIRY)		Chikkanaganna Vs Narasimha Murthy.K.V	Nagarajaiah
39	FDP 17/2019 (STEPS)		Bank of Baroda Vs Srirangaiah	B H Panchaksharaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt.05.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S.473/2014	05.12.2020	To hear	Narasanna V/s Narayanappa	HKV/MNG/SBR
2	OS.293/2019	05.12.2020	To hear	P. Rupa V/s Ramalah & Others	TD/HKV
3	FDP 2/2010	05.12.2020	To hear	Amrutha V/s Lingamma	HKV/KNJ
4	O.S.139/2013	05.12.2020	To hear	D.Krishnamurthy V/s Manjula	NR/CGS/RMG
5	O.S. 535/2019	05.12.2020	To hear	Vaddageramma V/s Sanjeevappa	SRR/HKV
6	O.S. 490/2019	05.12.2020	To hear	V.L. Mahesh V/s Lakshminarayana	MVD/TD/GHB/SSR
7	O.S.425/2012	05.12.2020	P/E	Jayaramappa V/s Chief Secretary	SK/AGP
8	Ex. 9/2018	05.12.2020	To hear	Sujatha V/s Suryanarayanachar	BKR/SRA
9	Ex. 28/2018	05.12.2020	To hear	Rangashamalah V/s Rangamma	ATV/PCN
10	O.S.574/2011	05.12.2020	To hear	Jayakumar V/s Nagarathnamma	DVS/PDT
11	O.S.421/2016	05.12.2020	P/E	Nagamma V/s Rangappa @Kuraili Rangappa	NN/
12	O.S.52/2020	05.12.2020	P/E	B. Ramakrishnappa V/s Chandramma	TD/
13	O.S.481/2019	05.12.2020	P/E	Blakrishna H. V/s The Head Master	PRP/AGP
14	O.S.254/2019	05.12.2020	P/E	Ninganna V/s Henjarappa	BHP/SRR
15	O.S.181/2019	05.12.2020	P/E	KGB/Jayamma	SRR/Exp.
16	O.S.121/2020	05.12.2020	P/E	Jayaram V/s The Chief Secretary	RE/Exp.
17	O.S.425/2012	05.12.2020	P/E	Jayaramappa V/s Chief Secretary	SK/AGP
18	O.S.225/2016	05.12.2020	P/E	Chaithra Nagesh V/s K.P. Jayamma	SBR/SRR/GSR
19	O.S.182/2016	05.12.2020	P/E	Siddamma V/s Kvalappa	PDT/GBH
20	O.S.166/2016	05.12.2020	P/E	Mahalingaiah V/s Muddappa	MM/TD
Afternoon Session					
21	O.S 68/2018	05.12.2020	To hear	Lingamma V/s Chikkanna	ANR/GBH
22	O.S. 125/2020	05.12.2020	To hear	Gangappa V/s Thimmakka	SKN/GNN
23	Ex. 2/2018	05.12.2020	To hear	T. Nagalajshmi V/s Sannamma & another	KNJ
24	Ex. 14/2015	05.12.2020	To hear	Bheemanna dead by Lrs V/s Gangamma	HKV/HSR
25	FDP 4/2013	05.12.2020	To hear	Lakshmipathi V/s Chowdappa	MRJ/RSK
26	OS.352/2016	05.12.2020	To hear	Basavaraju & another V/s Nagaraju	NN/DVS
27	O.S.138/2014	05.12.2020	To hear	Narendra K.N. V/s Somashekarappa	PCKR/SRR
28	OS.498/2019	05.12.2020	To hear	Rangaswamy V/s Shanthamma	HR/MD
29	O.S.436/2016	05.12.2020	To hear	D. Jayamma V/s G. Latha	HSS/GSR/SRR
30	O.S. 564/2014	05.12.2020	Arguments	Rathnamma V/s Puttarangamma	HVM/GSR
31	O.S.257/2014	05.12.2020	Cross of Pw-1	Parvathamma V/s Jayamma	BJR/SRR
32	O.S.145/2019	05.12.2020	P/E	K.G.B V/s Thimmakka	RSK/PNR
33	O.S.132/2018	05.12.2020	P/E	Mohammed Kaieemulla V/s Habeebunnisa	DVS/SSR
34	O.S.39/2018	05.12.2020	P/E	KGB Bank V/s Hanumantharayappa	RSK/GSR

35	O.S.25/2018	05.12.2020	P/E	Nagaraju V/s Siddagangamma	GNN/Exp.
36	O.S. 345/2012	05.12.2020	F/C/DW-1	Kamamma V/s Rajgopala	SBRT/MVD
37	O.S. 558/2011	05.12.2020	F/D/E	N.H. Lokesh V/s Papanna	GK/BHP
38	O.S.29/2013	05.12.2020	D/E	Rangamma V/s Thimmappa	KVSK/GSR
39	O.S.279/2013	05.12.2020	P/E	Hanumantharayappa v/s Lakshamma	NR/PDT
40	O.S 91/2013	05.12.2020	F/P/E	Devaraju V/s Doddathimmaiah	SRR/Exp.

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	C.C. 1595/2020 (SUMMONS)		Madhugiri Police Station Vs Nagaraju P	APP
2	C.C. 1600/2020 (SUMMONS)		Medigeshi Police Station Vs Shivanna	APP
3	C.C. 1602/2020 (SUMMONS)		Kodigenahalli Police Station Vs Suprith C M	APP
4	Cri.Misc. 189/2015 (N.B.W.)		Suomote court Vs Lokesh	
5	Cri.Misc. 28/2016 (N.B.W.)		Suo Moto court Vs Muddarangappa	
6	P.C.R. 48/2018 (Sworn statement)		Kaveri Grameena Bank Vs B.C. Nagaraju	Raghunatha Reddy S
7	P.C.R. 71/2020 (TO HEAR)		Hanumakka Vs Sarojamma	Raghunatha Reddy A V
8	P.C.R. 78/2020 (Sworn statement)		Madhu Souharda Pattina Sahakari Niyamitha Vs Raghuveer	R S Sudhakar
9	P.C.R. 80/2020 (Sworn statement)		Madhu Souharda Pattina Sahakari Niyamitha Vs N Gajendra	R S Sudhakar
10	P.C.R. 88/2020 (Sworn statement)		M. K Sudharashan Babu Vs Bharath Jingade. G @ G. Bharath	K N Jayaramu
11.00 AM to 02.00PM				
11	C.C. 611/2020 (SUMMONS)		Medigeshi Police Station Vs Shivakumar	APP
12	C.C. 759/2020 (SUMMONS)		Kodigenahalli Police Station Vs Krishnamurthy	APP
13	C.C. 787/2020 (SUMMONS)		Madhugiri Police Station Vs Lakshmikantha	APP

Addl. Civil Judge and JMFC, Madhugiri
 Smt.Kavyashree M
 Addl Civil Judge and JMFC, Madhugiri
 Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 788/2020 (SUMMONS)		Madhugiri Police Station Vs	APP
15	C.C. 800/2020 (SUMMONS)		Lakshmikantha Medigeshi Police Station Vs	APP
16	C.C. 1531/2020 (SUMMONS)		Movnesh B Badiger Excise Police Madhugiri Vs	APP
17	C.C. 1603/2020 (SUMMONS)		Narendra Kodigenahalli P S Vs	APP
18	C.C. 988/2014 (EVIDENCE)		Krishna Murthy Madhugiri P.S. Vs	
19	C.C. 437/2015 (EVIDENCE)		Kariyanna Madhugiri P s Vs	
20	Crl.Misc. 234/2016 (EVIDENCE)		B.Srinivasa Rao kariyamma Vs	M V Dayananda Sagara
21	C.C. 1131/2016 (EVIDENCE)		mahalingappa Medigeshi P.S. Vs	APP
22	C.C. 117/2017 (EVIDENCE)		Pakrudi Chandrappa Vs	Bhaskara Reddy S
	(C.C./0000117/2017) : C.C./0000117/2017		Narasimhaiah	Keshava Reddy B
23	C.C. 404/2017 (EVIDENCE)		Sharadaa Holehonnura Purana math Vs	
	(C.C./0000404/2017) : C.C./0000404/2017		Venkatesh mourya	
24	P.C.R. 83/2017 (EVIDENCE)		Sathish H.C. Vs	MRJ
25	C.C. 492/2018 (EVIDENCE)		Manjula H. M Medigeshi P S Vs	APP
26	C.C. 1313/2018 (EVIDENCE)		Santhosh Kumar Madhugiri P S Vs	APP
			Naga @ Nagabhushana	

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Cri.Misc. 256/2018 (EVIDENCE)		Smt. Chaithra. S Vs Nagesh T.M.	Manjunatha H V
28	C.C. 793/2015 (JUDGEMENT)		Madhugiri P.S. Vs Srinivasa	APP G.B.Halappa
29	P.C.R. 77/2020 (ORDERS)		Madhu Souharda Pattina Sahakari Niyamitha Vs Manjuantha M N	R S Sudhakar
30	P.C.R. 79/2020 (ORDERS)		Madhu Souharda Pattina Sahakari Niyamitha Vs Siddeshwara T S	R S Sudhakar
Cases listed below are adjourned due to Covid 19				
31	C.C. 1603/2016 (NOTICE)	06-01-2021	Sharada Holehonnurapurana Matt Vs Venkatesh Mourya	J B Shivakumara P.R. Pandurangappa
32	Cri.Misc. 259/2019 (NOTICE)	08-01-2021	Jayamma Vs Rajanna J. R.	N.R Dhanajaya Virupakshaiah
33	C.C. 122/2014 (N.B.W.)	08-01-2021	Midigeshi P.S. Vs Kanappa	
34	C.C. 1133/2014 (STEPS)	08-01-2021	K G Halli PS Vs Shivaram	
35	C.C. 1932/2017 (N.B.W.)	08-01-2021	Medigeshi P S Vs Lokesha Reddy	APP Mahesh M
36	C.C. 416/2019 (N.B.W.)	11-01-2021	Medigeshi Police Station Vs Shri Surindersingh alias Salindersingh	APP
37	Cri.Misc. 248/2019 (STEPS)	11-01-2021	Gayathri Vs Ramananeya	M.B. Parameshwar
38	P.C.R. 76/2020 (NOTICE)	12-01-2021	P S Bhagya Prasad Vs Hanumantharayappa	P Dattathreya
39	C.C. 1334/2014 (N.B.W.)	12-01-2021	Madhugiri P.S Vs V.Reddappa	Shivanna M

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	C.C. 16/2020 (N.B.W.)	13-01-2021	Roopa C H Vs Nijalingappa	APP
41	CrI.Misc. 21/2020 (STEPS)	13-01-2021	Umme Salma @ S Salma Vs Syed Fayaz @ S Fayaz	D Seenappa
42	CrI.Misc. 101/2020 (STEPS)	13-01-2021	Obalamma Vs Deputy Tabasildar	H V Manjunatha
43	C.C. 1507/2016 (NOTICE)	16-01-2021	K.C.Venkatalakshmi Vs Yashodha	
44	CrI.Misc. 145/2020 (NOTICE)	16-01-2021	Geetha Vs Krishnamurthy	K Veerakyathaiah
45	CrI.Misc. 157/2020 (NOTICE)	17-01-2021	Tabassum Vs The Chied Officer	T D Mahamed Adil
46	CrI.Misc. 202/2017 (ORDERS) IA/1/2017	17-01-2021	Smt, Uma Vs Sri, B Raju@ Rajanna	M V Dayananda Sagara B.R.Ramakrishna
(CrI.Misc./0000202/2017)				
: CrI.Misc./0000202/2017				
47	C.C. 172/2016 (APPEARANCE OF ACCUSED)	17-01-2021	Midigeshi P.S Vs Nagaraju.D	APP B H Panchaksharaiah
48	CrI.Misc. 194/2017 (NOTICE)	18-01-2021	Lakshmi @ Bhaagyalakshmi Vs Ashok Kumar	KNJ
(CrI.Misc./0000194/2017)				
: CrI.Misc./0000194/2017				
49	CrI.Misc. 74/2018 (NOTICE)	18-01-2021	ARTO Vs Finanshier	
50	CrI.Misc. 21/2019 (NOTICE)	18-01-2021	Latha alias Obal akka Vs K Chandrappa	M V Dayananda Sagar
51	C.C. 1059/2019 (NOTICE)	18-01-2021	Balakrishna Vs Chikkakamanna	R Murulidhara
52	CrI.Misc.(DVA) 1/2020 (NOTICE) IA/1/2020	19-01-2021	Sujatha Vs M H Shivashankar	H T Thimmaraju

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	CrL.Misc. 91/2020 (NOTICE)	19-01-2021	Gowramma Vs Siddalingappa	M.V Dayananda Sagar